

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION
Dated Guwahati the 22nd April, 2021

No.HC.VII-31/2017/ **2143** /A. In exercise of the powers conferred under Rule 18 read with Schedule A and E of the Assam Judicial Service Rules, 2003 and in accordance with the Government Notification No.FPC.10/97/Pt.I/231 dated 11.06.2003, the High Court is pleased to promote the following District and Sessions Judges of the Assam Judicial Service to the post of Selection Grade District and Sessions Judges in the Scale of Pay of Rs. 57700-1230-58930-1380-67210-1540-70290/- plus other allowances as admissible under the Rules with effect from the dates shown against their names:-

Sl. No.	Name of the Officers	Date of effect of Selection Grade District and Sessions Judge	Period for which arrear benefit of Selection Grade District and Sessions Judge is to be paid
1.	Smti Anubha Das (Retired on 30.04.2020)	19.03.2020	On and from 19.03.2020
2.	Smti Bijay Lashmi Boruah	19.03.2020	On and from 19.03.2020
3.	Shri Binod Kumar Chetri	19.03.2020	On and from 19.03.2020
4.	Shri Sunil Kumar Poddar	19.03.2020	On and from 19.03.2020
5.	Smti Rita Kar	19.03.2020	On and from 19.03.2020
6.	Shri Satya Nath Sarma	19.03.2020	On and from 19.03.2020
7.	Smti Aparna Ajitsaria	19.03.2020	On and from 19.03.2020
8.	Shri Abubakkar Siddique	19.03.2020	On and from 19.03.2020
9.	Shri Aditya Hazarika	19.03.2020	On and from 19.03.2020
10.	Shri Dhruvad Kashyap Das	19.03.2020	On and from 19.03.2020
11.	Shri Utpal Prasad	19.03.2020	On and from 19.03.2020
12.	Shri Debasish Bhattacharjee	19.03.2020	On and from 19.03.2020
13.	Smti Suchandra Bhattacharjee	19.03.2020	On and from 19.03.2020
14.	Shri Biswajit Chakraborty	19.03.2020	On and from 19.03.2020
15.	Shri Anup Narayan Ghosh (Retired on 30.09.2020)	19.03.2020	On and from 19.03.2020
16.	Shri Dulal Mech (Retired on 30.11.2020)	19.03.2020	On and from 19.03.2020
17.	Smti Geeta Baishya Changkakati	19.03.2020	On and from 19.03.2020
18.	Smti Arunima Deka	19.03.2020	On and from 19.03.2020
19.	Shri Rockta Lal Das	19.03.2020	On and from 19.03.2020
20.	Shri Chandan Das	19.03.2020	On and from 19.03.2020
21.	Smti Pranita Rani Rajmedhi	19.03.2020	On and from 19.03.2020

By Order,
Sd/- Gautam Baruah,
REGISTRAR (VIGILANCE)

Memo No. HC.VII-31/2017/ **2144 - 2182** /A.

Dated 22.04.2021

Copy to:-

1. The L.R.-cum- Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Principal Accountant General, (A&E), Assam, Maidamgaon, Beltola, Guwahati-29.

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3. The District and Sessions Judge, _____
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Principal Judge, Family Court, No.I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta/ Dhubri/ Nalbari.
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
8. The Presiding Officer, STAT & Member, MACT, No.I, Kamrup (M), Guwahati.
8. The Special Judge, Assam, Guwahati.
9. The Special Judge, CBI & NIA, Assam, Guwahati.
10. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
11. The Member, MACT, Guwahati-II & III /Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur, Tezpur/Goalpara/ Kamrup, Amingaon.
12. The Special Judge, Addl. CBI Court, No.I, II & III, Assam, Chandmari, Guwahati.
13. Smti Anubha Das. Principal Judge, Family Court, No.1, Kamrup (M), Guwahati (Retd.), Home Address-Natun Sarania, Gandhi Basti, Silpukhuri, Guwahati-781003.
14. Smti Bijay Lashmi Boruah, Principal Judge, Family Court, Dhubri.
15. Shri Binod Kumar Chetri, District and Sessions Judge, Dibrugarh.
16. Shri Sunil Kumar Poddar, District and Sessions Judge, Morigaon.
17. Smti Rita Kar, Special Judge, CBI, Assam, Addl. Court No.III, Chandmari, Guwahati.
18. Shri Satya Nath Sarma, District and Sessions Judge, Bongaigaon.
19. Smti Aparna Ajitsaria, Director, Judicial Academy, Assam.
20. Shri Abubakkar Siddique, District and Sessions Judge, Dima Hasao, Haflong.
21. Shri Aditya Hazarika, District and Sessions Judge, Hojai.
22. Shri Dhruvad Kashyap Das, Member, MACT, No.II, Kamrup (M), Guwahati.
23. Shri Utpal Prasad, District and Sessions Judge, Chirang, Kajalgaon.
24. Shri Debasish Bhattacharjee, Principal Judge, Family Court, Nalbari.
25. Smti Suchandra Bhattacharjee, District and Sessions Judge, Karimganj.
26. Shri Biswajit Chakraborty, District and Sessions Judge, Dhemaji.
27. Shri Anup Narayan Ghosh, Member, MACT, Dhubri (Retd.), Home Address:-Sunny Dale, Block-7, ID,Kamalgazi More, Ramchandrapur, Kolkata-700103.
28. Shri Dulal Mech, Presiding Officer, Labour Court, Dibrugarh (Retd.) Home Address- Jiban Phukan Nagar, Lila Gogoi Path, PO-CR Building, By-lane-Puberun Path, Dibrugarh-786003.
29. Smti Geeta Baishya Changkakati, Presiding Officer, Labour Court, Guwahati.
30. Smti Arunima Deka, District and Sessions Judge, Kokrajhar.
31. Shri Rockta Lal Das, District and Sessions Judge, Charaideo.
32. Shri Chandan Das, District and Sessions Judge, Tinsukia.
33. Smti Pranita Rani Rajmedhi, District and Sessions Judge, Hailakandi.
34. The Joint Registrar (_____), Gauhati High Court, Guwahati.
35. The Chief Judicial Magistrate, _____
36. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
37. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
38. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
39. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI

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22.04.2021